

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

(IB)-609(ND)/2017

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2020

NAME OF THE COMPANY: SE Investments Ltd. Vs. Soni Realtors Pvt. Ltd.

SECTION: 7 of IBC, 2016.

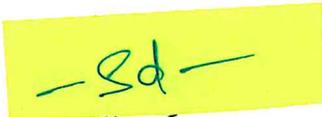
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present :

Dr. V.K. Chaudhary, Sr. Advocate, Mr. P. Nagesh, Mr. Dhruv Gupta and Mr. Harshit Agarwal, Advocates for the Petitioner
Mr. Saurabh Jain, Mr. Abhindra Maheshwari, Mr. Rajiv and Mr. Smarth Arora, Advocate for the Respondent

ORDER

File is not before us. Adjourned to 30.01.2020.



(L. N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)